

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 12154 - JK (LD) of 2025

DATED:- 22 - 09 - 2025

Sanction is hereby accorded to the appointment of Officer's of Skill Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

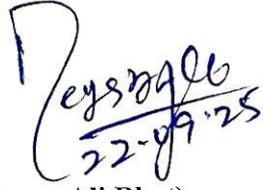
Secretary to Government

Dated:- 22.09.2025

No:-LAW-OIC/09/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Skill Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


22-09-25

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.12154 - JK(LD) of 2025 dated 22.09.2025.

S. No	Case No	Title of the case	OIC	Designation
1	CP/66/2025 in TA/8198/2020	Bashir Ahmed Kumar & others Vs UT of J&K & others	Ms. Shafat Ara (Principal)	Nodal Officer Polytechnic Sector Kashmir Division
2	CP/142/2025 in MA/859/2024 & TA/3236/2021	Rafiq Ahmad Baloo & others Vs UT of J&K & others	Ms. Shafat Ara (Principal)	Nodal Officer Polytechnic Sector Kashmir Division
3	CP/69/2025 in MA/870/2024 in TA/1712/2021	Shafana Wani Vs UT of J&K & others	Ms. Shafat Ara (Principal)	Nodal Officer Polytechnic Sector Kashmir Division
4	CP/65/2025 in MA/860/2024 in TA/3240/2021	Hilal Ahmed Rather Vs UT of J&K & others	Ms. Shafat Ara (Principal)	Nodal Officer Polytechnic Sector Kashmir Division
5	CP/ /2025 In OA/663/2024	Nowsheeba Shah Vs UT of J&K & others	Ms. Shafat Ara (Principal)	Nodal Officer Polytechnic Sector Kashmir Division
6	CP/355/2025 in TA/8307/2020	Rajesh Gupta & others Vs UT of J&K & others	Mr. Tabasum Geelan i Lecturer-1 MLT	Nodal Officer Polytechnic Sector Jammu Division
	CP/385/2025 In OA/329/2023	Muzaffar Hussain Vs UT of J&K & others	Mr. Anoop Sharma	I/C Principal ITI Kishtwar
	OA/1034/2022	Aabideh Banoo & another Vs UT of J&K & others	Mr. Saahil Rashid	Supdt. ITI Gurez
	C.P./221/2025 IN T.A./2070/20 21	Ulfat Jan Vs UT of J&K & others	Mr. Bilal Ahmad Wani	Principal ITI Anantnag
	OA/582/2025	Mohd Fateh Sheikh Vs UT of J&K & Others	Mr. Farooq Ahmad	Joint Director Skill Development Kashmir
11	OA/601/2025	Saba Vs UT of J&K & Others	Sh, Jetinder Kesar	OSD DSDD Polytechnic S ector Jammamu Di vision.

Devsingh Jm